



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 551 দিশপুৰ, মঙ্গলবাৰ, 15 ডিচেম্বৰ, 2020, 24 আষাঢ়, 1942 (শক)
No. 551 Dispur, Tuesday, 15th December, 2020, 24th Agrahayana, 1942 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

NOTIFICATION

The 15th December, 2020

No. LGL.132/2020/5.- The following Ordinance which was promulgated by the Governor on 18th November, 2020 is hereby published for general information.

ASSAM ORDINANCE NO. IX OF 2020

THE ASSAM OFFICIAL LANGUAGE (AMENDMENT) ORDINANCE, 2020

AN ORDINANCE

further to amend the Assam Official Language Act, 1960.

Whereas, the Legislative Assembly of the State of Assam is not in session and the Governor of Assam is satisfied that circumstances exist which render it necessary for him to take immediate action to amend the Assam Official Language Act, 1960, hereinafter referred to as the principal Act, in its application to the State of Assam;

Assam Act
No. XXXIII
of 1960

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution of India, the Governor of Assam is pleased to promulgate in the Seventy-first Year of the Republic of India, the following Ordinance, namely :-

Short title,
extent and
commencement

1. (1) This Ordinance may be called the Assam Official Language (Amendment) Ordinance, 2020.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

Substitution of
section 5A

2. In the principal Act, in section 5A, for the existing provision, the following shall be substituted, namely :-
“5A. Without prejudice to the provisions contained in section 3, the Bodo Language in Devanagiri Script shall be used as an Associate Official Language for all or any of the Official purposes of the State of Assam as are specified in the Schedule in the State of Assam”.

PROF. JAGDISH MUKHI
Governor of Assam.

S.M. BUZAR BARUAH,
Commissioner & Secretary to the Govt. of Assam
Legislative Department, Dispur.